

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: RICHA INDUSTRIES LIMITED Date of Commencement of Liquidation: 11-06-2025; List of Stakeholders as on Date: 11-06-2025; Name of IP: Mr. Mohit Chawla; Process Number: 1; Last 5 digit of registration number: 10949

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				209687624.06				NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	4	7084166884.92	4	7084117382.18		49502.74		Annexure 3
4	Unsecured financial creditors	4	162595858.00	4	151172840.00		11423018.00		Annexure 4
5	Operational creditors (Workmen)	490	30724618.41	490	30690759.41		33859.00		Annexure 5
6	Operational creditors (Employees)	60	21596323.55	60	18636444.04		2959879.51		Annexure 6
7	Operational creditors (Government Dues)	8	1421521189.00	8	1394156391.00	31563422.00	3860.00		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	352	1119254456.60	352	653651361.18		288791205.02		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	15	2841525849.21	11	335162614.67	1164931.00	2506363234.50		Annexure 9
Total		933	12681385179.690002	929	9877275416.54	32728353	2809624558.77		